

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-12-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/414/CAA/2020  
NAME OF THE PETITIONER(S) : NISPRATAPA CONSULTANCY SERVICES PVT LTD  
NAME OF THE RESPONDENT(S) : SVL LTD  
UNDER SECTION : SEC 230-232 OF CA, 2013

**ORDER**

No representation for both the parties.

List the matter on 25.01.2021 for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs